

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/35291/2025 BLAPL/12110/2025	SUSANTA KHILA @ SUSANTA KHILLO VS STATE OF ODISHA	MANGU NANDY VS	CHITRAKONDA /43 /2025 A.D.J.,MALKANGIRI(Malkangiri) Spl/0000015/2025
2	D-BLAPL/35292/2025 BLAPL/12111/2025	DAMBRUDHAR MACHA @ JOGESH @ DAMBRUDHA MACHHA VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /569 /2025 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000703/2025
3	D-BLAPL/35331/2025 BLAPL/12112/2025	SIPU @ NARESH KHATUA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	BHADRAK TOWN /225 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0000864/2025
4	D-BLAPL/25747/2025 BLAPL/12113/2025	MOJESH SAMAD VS STATE OF ODISHA	NARESH CHANDRA JENA VS	HATIBARI /43 /2025 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000036/2025
5	D-BLAPL/35339/2025 BLAPL/12114/2025	SUSANTA @ SUKANTA SETHI VS STATE OF ODISHA	GYANESWAR SATPATHY VS	BASUDEVPUR /547 /2025 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0000866/2025
6	D-BLAPL/35267/2025 BLAPL/12115/2025	SISHUPAL KUMAR SHARMA VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	/ /0 A.D.J.,CUM SPECIAL JUDGE,BISSAMCU TR/0000014/2025
7	D-BLAPL/35268/2025 BLAPL/12116/2025	AJIT NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	SARANAKUL /229 /2025 A.D.J.,ODAGAON(Nayagarh) Spl/0000025/2025
8	D-BLAPL/35283/2025 BLAPL/12117/2025	SUNIL DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /47 /2024 A.D.J,PHULBANI(Kandhamal) ST/0000052/2024
9	D-BLAPL/33745/2025 BLAPL/12118/2025	AJAYA DIGAL VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000007/2025
10	D-BLAPL/31355/2025 BLAPL/12119/2025	RABI ROHIDAS VS STATE OF ODISHA	RAKESH KUMAR DAS VS	KATARBAGA /31 /2025 1ST A.D.J., SAMBALPUR(Sambalpur) ST/0000195/2025
11	D-BLAPL/35289/2025 BLAPL/12120/2025	MANOJ KUMAR GOUDA @ MANA DURUA VS STATE OF ODISHA	MANGU NANDY VS	MATHILI /210 /2025 J.M.F.C.,MATHILI(Malkangiri) GR/0000207/2025

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12	D-BLAPL/34820/2025 BLAPL/12121/2025	CHETAN KUMAR CHOUDHURY VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	BADABAZAR /300 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001771/2025
13	D-BLAPL/35182/2025 BLAPL/12122/2025	ASHOK KUMAR MAHANTA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	KEONJHAR SADAR /267 /2025 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu ST/0000023/2025
14	D-BLAPL/35369/2025 BLAPL/12123/2025	BULKI PANGI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	//0 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000089/2025
15	D-BLAPL/35238/2025 BLAPL/12124/2025	PANDU @ SUNIL NAYAK @ PANDU NAIK VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-7 /234 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0002932/2025
16	D-BLAPL/33627/2025 BLAPL/12125/2025	MANOJ KUMAR SAHOO VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// SPECIAL JUDGE,BALLIGUDA(Kandhama 2(A)CC/0000054/2025
17	D-BLAPL/34650/2025 BLAPL/12126/2025	GHURUNA MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	BISWANATHPUR /58 /2025 J.M.F.C.,LANJIGARH(Kalahandi) CT/0000157/2025
18	D-BLAPL/35404/2025 BLAPL/12127/2025	KALYAN KUMAR MANDAL VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	M.V.79 /6 /2018 DISTRICT AND SESSIONS JUDGE,MAL CT/0000107/2025
19	D-BLAPL/34160/2025 BLAPL/12128/2025	CHANDRAKANTA JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /292 /2025 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000532/2025
20	D-BLAPL/34197/2025 BLAPL/12129/2025	LAXMAN PATRA VS STATE OF ODISHA	SRINIBAS NANDA VS	BIRMAHARAJPUR /191 /2025 S.D.J.M.,BIRMAHARAJPUR(Sonepur) GR/0000406/2025
21	D-BLAPL/34225/2025 BLAPL/12130/2025	KANHA SAMAL VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CHOUDWAR /601 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000174/2025
22	D-BLAPL/35088/2025 BLAPL/12131/2025	LUPTI KANTA SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MALKANGIRI /201 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang CT/0000074/2025
23	D-BLAPL/34436/2025	RAMKRUSHNA MIRDHA	RAJESH KUMAR MAHAPATRA	AMBABHONA /97 /2025

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	BLAPL/12132/2025	VS STATE OF ODISHA	VS	A.D.J.,BARGARH(Bargarh) CT/0000136/2025
24	D-BLAPL/34611/2025 BLAPL/12133/2025	RAJA PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	MARINE KASIA /52 /2025 SPECIAL JUDGE (POCSO), BHADRAK(B
25	D-BLAPL/35423/2025 BLAPL/12134/2025	SUSANTA BEHERA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	Spl/0000081/2025 CHAKAPADA PS /41 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhama
26	D-BLAPL/35270/2025 BLAPL/12135/2025	RAMNARAYAN BAL VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	Spl/0000098/2025 EOW,BHUBANESWAR /17 /2025 PRESIDING OFFICER, DESIGNATED CO
27	D-BLAPL/35128/2025 BLAPL/12136/2025	BIKU @ TAPAN DAS VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	CT/0000020/2025 KHANTAPADA /342 /2024 A.D.J.,BALASORE(Baleshwar)
28	D-BLAPL/35427/2025 BLAPL/12137/2025	BABAJI CHHURIA @ BABA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ST/0000177/2025 BARGARH SADAR /204 /2021 SPECIAL JUDGE (POCSO), BARGARH(B
29	D-BLAPL/35297/2025 BLAPL/12138/2025	RAJESH SAMAL VS STATE OF ODISHA	PRASANTA KUMAR ROURAY VS	Spl/0000042/2021 PARADEEP MODEL /310 /2025 J.M.F.C.,KUJANG(Jagatsinghapur)
30	D-BLAPL/35325/2025 BLAPL/12139/2025	SUNIL KHARA @ SUNIL SAGARIA VS STATE OF ODISHA	ARIJEET MISHRA VS	GR/0001009/2025 JEYPORE SADAR /322 /2025 SPECIAL JUDGE(POCSO),JEYPORE(Kora
31	D-BLAPL/35312/2025 BLAPL/12140/2025	RAHUL KUMAR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	Spl/0000093/2025 G.R.P.S. (TITILAGARH) /111 /2025 SPECIAL JUDGE, TITILAGARH(Balangir)
32	D-BLAPL/35322/2025 BLAPL/12141/2025	ANUBHABA SAHANI VS STATE OF ODISHA	MAHES DAS VS	Spl/0000061/2025 / /0 SPECIAL JUDGE,BALLIGUDA(Kandhama
33	D-BLAPL/35409/2025 BLAPL/12142/2025	ISHUDASH CHHATRIA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	2(A)CC/0000063/2025 MUDANPUR RAMPUR /83 /2025 SPECIAL JUDGE, KALAHANADI(Kalahand
34	D-BLAPL/35326/2025 BLAPL/12143/2025	RAHUL PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	Spl/0000015/2025 BARIPADA TOWN /353 /2025 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M

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35	D-BLAPL/35430/2025 BLAPL/12144/2025	STATE OF ODISHA RAHUL NITAM VS STATE OF ODISHA	DHANANJAYA MUND VS	CT/0000638/2025 MALKANGIRI /592 /2025 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000760/2025
36	D-BLAPL/35721/2025 BLAPL/12145/2025	STATE OF ODISHA LOCHAN DAS VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /24 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000037/2025
37	D-BLAPL/35436/2025 BLAPL/12146/2025	BASANTA KUMAR SENA VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /569 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001132/2025
38	D-BLAPL/35438/2025 BLAPL/12147/2025	R.KAMESWAR RAO VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	NANDAPUR /110 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000097/2024
39	D-BLAPL/35420/2025 BLAPL/12148/2025	RUSAN KUMAR JENA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	SPL.TASK FORCE /18 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000512/2025
40	D-BLAPL/35439/2025 BLAPL/12149/2025	GADADHAR JENA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 J.M.F.C., BETANATI(Mayurbhanj) 2(A)CC/0000397/2025
41	D-BLAPL/33060/2025 BLAPL/12150/2025	SAROJ NATH VS STATE OF ODISHA	SNEHASISH BEHERA VS	GOBINDAPUR /189 /2025 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000669/2025
42	D-BLAPL/35329/2025 BLAPL/12151/2025	MANGULU PUJARI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /148 /2025 SPECIAL JUDGE(POCSO),JEYPORE(Kora Spl/0000077/2025
43	D-BLAPL/35440/2025 BLAPL/12152/2025	PRABHATI @ PRABHATI BHOI VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	/ /0 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000456/2025
44	D-BLAPL/34455/2025 BLAPL/12153/2025	BIJAY KUMAR PANDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000151/2025
45	D-BLAPL/35442/2025 BLAPL/12154/2025	ASHARUL MULLA @ ASARUL MOLLA VS STATE OF ODISHA	MANGU NANDY VS	RAYAGADA G.R.P. /57 /2025 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000036/2025

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46	D-BLAPL/35443/2025 BLAPL/12155/2025	SANJAY JENA VS STATE OF ODISHA	KULDEEP MOHANTY VS	// J.M.F.C., BETANATI(Mayurbhanj) 2(A)CC/0000397/2025
47	D-BLAPL/35444/2025 BLAPL/12156/2025	JAGANNATH BISOYI VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	//0 SPECIAL JUDGE,BHANJANAGAR(Ganja 2(A)CC/0000023/2025
48	D-BLAPL/34986/2025 BLAPL/12157/2025	SARAT PANDA VS STATE OF ODISHA	PRANAYA SWAIN VS	PIPLI /540 /2025 J.M.F.C.,PIPLI(Puri) GR/0000821/2025
49	D-BLAPL/35079/2025 BLAPL/12158/2025	AVINASH KUMAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandhama 2(A)CC/0000021/2025
50	D-BLAPL/34982/2025 BLAPL/12159/2025	LALAN SAHA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /57 /2023 A.D.J.,JALESWAR(Baleshwar) Spl/0000043/2023
51	D-BLAPL/35120/2025 BLAPL/12160/2025	R. MOHAN RAO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GOSANINUAGAM /137 /2024 PRESIDING OFFICER,O.P.I.D. COURT,BE ST/0000042/2025
52	D-CMAPL/46408/2025 CMAPL/335/2025	P. DURGA PRASAD DESIBEHERA, VS B.KAMALA	ADV. VS	// () //
53	D-CMP/47346/2025 CMP/1840/2025	AMULYA KUMAR MOHANTY VS CHANCHALA PANDA	NARAYAN PRASAD PARIJA VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur) CS/0000479/2025
54	D-CMP/37781/2025 CMP/1841/2025	SANGHAMITRA NAYAK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak) CS/0000424/2023
55	D-CMP/47358/2025 CMP/1842/2025	AJAYA KUMAR DAS VS BHANJAN KUMAR MOHANTY	NIRANJAN LENKA VS	// A.D.J.,KENDRAPARA(Kendrapara) Fao/0000028/2023
56	D-CMP/47826/2025 CMP/1843/2025	MADHUSMITA SAHOO VS NARENDRA SAHOO @ KABA	SANTOSH KUMAR SAMANTARAY VS	// S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY IA/0000016/2025
57	D-CMP/45047/2025	AKSHAYA KUMAR SAHOO	GAJENDRANATH ROUT	//

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	CMP/1844/2025	VS SANTANU KUMAR SAHOO	VS	DISTRICT & SESSIONS JUDGE,JAGATSI Fao/0000027/2025
58	D-CONTC/27287/2025 CONTC/5537/2025	PREMANANDA BEHERA VS MANAS RANJAN BARIK,PRINCIPAL SECRETARY,LAW DEPT.,BBSR,KHURDA	PAMI RATH VS	// ()
59	D-CONTC/40675/2025 CONTC/5538/2025	ABANTI LATA JENA VS SURYABANSHI MAYURI BIKAS,IAS	ADV. VS	// ()
60	D-CONTC/43391/2025 CONTC/5539/2025	KALPANA KHOSLA VS DR.N.TIRUMALA NAIK,IAS	ADV. VS	// ()
61	D-CONTC/44733/2025 CONTC/5540/2025	MANOJ KUMAR ROUT VS PRATIBHA DORA,OAS(SAG)	ADV. VS	// ()
62	D-CONTC/45082/2025 CONTC/5541/2025	LAXMIDHAR MOHANTY VS ARVIND AGARWAL,IAS	ADV. VS	// ()
63	D-CONTC/46699/2025 CONTC/5542/2025	BHOLANATH BARIK VS ARVIND AGRAWAL,IAS	ADV. VS	// ()
64	D-CONTC/46721/2025 CONTC/5543/2025	PARAMESWAR SARANGO VS MADHUMITA,IAS	ADV. VS	// ()
65	D-CONTC/46822/2025 CONTC/5544/2025	JAYPRAKASH MOHAPATRA VS SANJAY KUMAR SINGH,IAS	ADV. VS	// ()
66	D-CONTC/46760/2025 CONTC/5545/2025	SAROJ KUMAR SAMANTASINHAR VS MANOJ KUMAR NAYAK, D.F.O,KHURDA	PITAMBAR BEHERA VS	// ()
67	D-CONTC/46761/2025 CONTC/5546/2025	TAPAN KUMAR PATTANAIK VS ARVIND AGRAWAL,IAS	ADV. VS	// ()
68	D-CONTC/46763/2025 CONTC/5547/2025	KSHIRODA PRASAD SAHOO VS	ADV. VS	// ()

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69	D-CONTC/47392/2025 CONTC/5548/2025	ARVIND AGRAWAL,IAS LALITA MAHAKUD VS GIRISH S.N.,IAS	M/S NIHAL RATH VS	// // ()
70	D-CONTC/47394/2025 CONTC/5549/2025	K.AMBIKA NAIR VS GARUDADHWAJA BARIK,PRINCIPAL,COLLEGE OF TEACHER EDUCATION,BALANGIR	M/S NIHAL RATH VS	// ()
71	D-CONTC/46790/2025 CONTC/5550/2025	DR.LAXMAN KUMAR BISWAL VS KALI PRASANNA MOHAPATRA,IAS	ADV. VS	// ()
72	D-CONTC/46561/2025 CONTC/5551/2025	SISIR KANTA SADANGI VS ARVIND AGRAWAL,IAS	SANGRAM JENA VS	// ()
73	D-CONTC/46766/2025 CONTC/5552/2025	SUSHAMA KUJUR VS SAUBHAGYA LAXMI PATTNAIK,OPS	PRAMOD CHANDRA SEJPADA VS	// ()
74	D-CONTC/46800/2025 CONTC/5553/2025	RONALI BEHERA VS VINEET AGRAWAL,IPS	AMIYA KUMAR MOHANTY VS	// ()
75	D-CONTC/46759/2025 CONTC/5554/2025	SK. IDRISH VS MANOJ KUMAR NAYAK, B.D.O, RANPUR,NAYAGARH	PITAMBAR BEHERA VS	// ()
76	D-CONTC/47495/2025 CONTC/5555/2025	DEBADUTTA SARANGI VS GIRISH S.N.,IAS	SIDHANT DAS VS	// ()
77	D-CONTC/47691/2025 CONTC/5556/2025	SUNIL CHANDRA DAS VS SANJEEB KUMAR MISHRA,IAS	SRIKANTH KUMAR NATH VS	// ()
78	D-CONTC/46490/2025 CONTC/5557/2025	DR. RAJEEB KUMAR NAYAK VS ASWATHY. S,IAS	JAYDEEP PAL VS	// ()
79	D-CONTC/45663/2025 CONTC/5558/2025	BHAJANI PARIDA VS ARVIND SINGH,C.E.O, TPCODL	ADV. VS	// ()

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80	D-CONTC/46707/2025 CONTC/5559/2025	SUBHASHREE SAHU VS DR.NOONSAVATH THIRUMALA NAIK,IAS	ADV. VS	// 0 //
81	D-CONTC/46750/2025 CONTC/5560/2025	PRAJNYA PARIMITA BARIK VS SURYAWANSHI MAYUR VIKAS,IAS	ADV. VS	// 0 //
82	D-CONTC/46845/2025 CONTC/5561/2025	DR.SUDHIRA PATNAIK VS ARVIND AGARWAL,IAS	ADV. VS	// 0 //
83	D-CONTC/46871/2025 CONTC/5562/2025	PRADIP KUMAR MEHER VS DR.NOONSAVATH THIRUMALA NAIK,IAS	ADV. VS	// 0 //
84	D-CONTC/46962/2025 CONTC/5563/2025	ADIKANDA MISHRA VS ANU GARG,IAS	ADV. VS	// 0 //
85	D-CONTC/46985/2025 CONTC/5564/2025	SUSHIL KUMAR CHOUDHURY VS MRUTYUNJAYA TRIPATHY,TAHASILDAR,BSBR,KHURDA	PADMANAV CHOUDHURY VS	// 0 //
86	D-CONTC/47470/2025 CONTC/5565/2025	GUNANIDHI MAHANTA VS DR.N THIRUMALA NAIK,IAS	ADV. VS	// 0 //
87	D-CONTC/47471/2025 CONTC/5566/2025	HIRALAL MAHANTA VS DR.N THIRUMALA NAIK,IAS	ADV. VS	// 0 //
88	D-CONTC/46519/2025 CONTC/5567/2025	NARAYAN DAS VS GIRISH S.N.,IAS	ADV. VS	// 0 //
89	D-CRLA/31602/2025 CRLA/1310/2025	ASHOK PENTHEI @ LUHURA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	JAMANKIRA /37 /2020 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000384/2020
90	D-CRLA/34026/2025 CRLA/1311/2025	ASHIS @ ASHISH BHARASAGAR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DHAMA /410 /2022 A.D.J.,SAMBALPUR(Sambalpur) ST/0000005/2022
91	D-CRLA/34838/2025	MANORANJAN PANDA @ NARENDRA @ MUNA	RAMESH CHANDRA SWAIN	ALAKUNDA /40 /2025

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	CRLA/1312/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/000046/2025
92	D-CRLA/28610/2025 CRLA/1313/2025	JYOTI PRAKASH BEHERA VS BHIMSEN SAMAL	SUBRAT KUMAR NAYAK VS	/ /0 J.M.F.C.,BHADRAK(Bhadrak) ICC/0000148/2020
93	D-CRLA/35108/2025 CRLA/1314/2025	DEEPAK PADHY VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	RAYAGADA TOWN /361 /2025 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/000033/2025
94	D-CRLA/35757/2025 CRLA/1315/2025	PANDABA SAHU VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	PATNAGARH /313 /2025 SPECIAL JUDGE,PATNAGARH(Balangir) Spl/000026/2025
95	D-CRLA/35279/2025 CRLA/1316/2025	RINKU MAHANANDA VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	DHAMA /15 /2017 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000227/2017
96	D-CRLA/35421/2025 CRLA/1317/2025	GAJENDRA DIGAL VS STATE OF ODISHA(VIG.)	JUGALA KISHORE PANDA VS	VIGILANCE PS (BERHAMPUR) /11 /2021 SPECIAL JUDGE (VIGILANCE), PHULBA GR/0000006/2021
97	D-CRLMA/33621/2025 CRLMA/166/2025	BHASKAR ROUT VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	MAHAKALPARA /256 /2024 () //
98	D-CRLMA/35123/2025 CRLMA/167/2025	DURGA MAJHI VS STATE OF ODISHA	DEBASIS SARANGI VS	KASHIPUR /8 /2024 J.M.F.C.,KASHIPUR(Rayagada) GR/000023/2024
99	D-CRLMC/26894/2025 CRLMC/4840/2025	CHAKRADHAR BARIK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CHANDANPUR /86 /2022 S.D.J.M.,PURI(Puri) GR/0000192/2022
100	D-CRLMC/34864/2025 CRLMC/4841/2025	MAMATARANI BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /326 /2017 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Keonjhar) GR/0001425/2017
101	D-CRLMC/34883/2025 CRLMC/4842/2025	NIRUPAMA SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ / S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Keonjhar) GR/0000451/2016
102	D-CRLMC/35426/2025 CRLMC/4843/2025	SURYAKANT MAHAPATRA VS	JUGALA KISHORE PANDA VS	PARJANG /424 /2025 J.M.F.C,PARJANG(Dhenkanal)

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103	D-CRLMC/34714/2025 CRLMC/4844/2025	STATE OF ODISHA DASABA @ DASAB KANHAR VS	DEBASISH SUR VS	GR/0000524/2025 MANAMUNDA /84 /2019 ADDL.SESSION JUDGE CUM SPL.JUDGE
104	D-CRLMC/34715/2025 CRLMC/4845/2025	STATE OF ODISHA RABINDRA KANHAR VS	DEBASISH SUR VS	Spl/0000103/2019 MANAMUNDA /80 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE
105	D-CRLMC/35417/2025 CRLMC/4846/2025	STATE OF ODISHA LAMBODAR MALLICK @ MALLIK VS	BIKASH KARNA VS	Spl/0000102/2023 KANTAMAL /88 /2021 ADDL.SESSION JUDGE CUM SPL.JUDGE
106	D-CRLMC/35418/2025 CRLMC/4847/2025	STATE OF ODISHA RABINDRA PATRA@PATARA VS	BIKASH KARNA VS	Spl/0000029/2021 GHANTAPADA /87 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE
107	D-CRLMC/33220/2025 CRLMC/4848/2025	STATE OF ODISHA JITENDRA KUMAR MISHRA VS	UMA CHARAN MISHRA VS	Spl/0000133/2025 LALBAG /229 /2024 S.D.J.M.,CUTTACK SADAR(Cuttack)
108	D-CRLMC/33319/2025 CRLMC/4849/2025	STATE OF ODISHA JIMUT PATTOJOSHI VS	AVIJIT PAL VS	GR/0000679/2024 PARADEEP /131 /2016 J.M.F.C.,KUJANG(Jagatsinghapur)
109	D-CRLMC/34703/2025 CRLMC/4850/2025	STATE OF ODISHA GIRISH PATTNAIK VS	TIGMANSHU PATNAIK VS	GR/0000725/2016 PAHALA /130 /2024 J.M.F.C.,BHUBANESWAR(Khordha)
110	D-CRLMC/35009/2025 CRLMC/4851/2025	STATE OF ODISHA AKHAYA KUMAR ROUT VS	PANCHANAN PANIGRAHI VS	GR/0000635/2024 BHUBAN /513 /2025 J.M.F.C.,BHUBAN(Dhenkanal)
111	D-CRLMC/35011/2025 CRLMC/4852/2025	STATE OF ODISHA JALADHAR SAMAL VS	PANCHANAN PANIGRAHI VS	GR/0000495/2025 BHUBAN /473 /2025 J.M.F.C.,BHUBAN(Dhenkanal)
112	D-CRLMC/28467/2025 CRLMC/4853/2025	STATE OF ODISHA LAXMAN @ HARA NAYAK VS	TUKUNA KUMAR MISHRA VS	GR/0000455/2025 KOTPAD /217 /2018 J.M.F.C.,KOTPAD(Koraput)
113	D-CRLMC/35114/2025 CRLMC/4854/2025	STATE OF ODISHA PURNA CHANDRA PATRA@PURNA CHANDRA MOHAPATRA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	GR/0000211/2018 // J.M.F.C,TANGI(Khordha) GR/0000006/2010

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114	D-CRLMC/34750/2025 CRLMC/4855/2025	NARAYAN CHANDRA NAYAK VS STATE OF ODISHA	MANORANJAN PADHI VS	GOCHHAPADA /27 /2017 SPECIAL JUDGE, PHULBANI(Kandhamal) CT/0000049/2017
115	D-CRLMC/35729/2025 CRLMC/4856/2025	SIDDHARTHA SANKAR DAS VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// J.M.F.C.,BHUBANESWAR(Khordha) ICC/0000764/2019
116	D-CRLMC/33849/2025 CRLMC/4857/2025	SAROJ DAS VS STATE OF ODISHA	RATNAKAR SAMANTASINGHAR VS	MAHILA P.S.(BBSR) /173 /2025 J.M.F.C.,BHUBANESWAR(Khordha) CT/0001147/2025
117	D-CRLMC/35117/2025 CRLMC/4858/2025	SUDHIRA KUMAR ROUT VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	BARI RAMACHANDRA /16 /2025 A.D.J.,JAJPUR(Jajapur) CT/0000100/2025
118	D-CRLMC/35701/2025 CRLMC/4859/2025	SATYANARAYAN PRADHAN VS STATE OF ODISHA	PRATIK NAYAK VS	PURI SADAR /85 /2023 GRAMA NYAYADHIKARI,PURI(Puri) GR/0000203/2023
119	D-CRLMC/35435/2025 CRLMC/4860/2025	PURNA CHANDRA KUMBHAR VS STATE OF ODISHA	SRITAM KUMAR NAYAK VS	MELCHHAMUNDA /112 /2021 J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHE GR/0000361/2021
120	D-CRLMC/34047/2025 CRLMC/4861/2025	BIJAYA KUMAR RANA VS STATE OF ODISHA	HARAPRASAD PANDA VS	KANPUR /62 /2022 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000045/2022
121	D-CRLMC/35775/2025 CRLMC/4862/2025	PRADEEP PUGALIA VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0005092/2017
122	D-CRLMC/34983/2025 CRLMC/4863/2025	BHOBANA JENA @ BHUBANA JENA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	INFOCITY PS /422 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001450/2025
123	D-CRLMC/34431/2025 CRLMC/4864/2025	AMIYA KANTA DAS VS STATE OF ODISHA(VIG)	SUKANTA KUMAR DALAI VS	BHUBANESWAR VIGILANCE /48 /2002 ADDL.SPL.JUDGE (VIG),BHUBANESWA TR/0000026/2009
124	D-CRLMC/35004/2025 CRLMC/4865/2025	NALUA @ NIRANJAN DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /39 /2010 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000176/2015
125	D-CRLMC/35429/2025	ARUN KARNA	SK. ZAFARULLA	KANTAMAL /234 /2024

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	CRLMC/4866/2025	VS STATE OF ODISHA	VS	ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000146/2024
126	D-CRLMC/35447/2025 CRLMC/4867/2025	RAJAT KUMAR SAHOO@SAHU VS STATE OF ODISHA	RAKESH BEHERA VS	/ /0 J.M.F.C.,ANGUL(Anugul) ICC/0000041/2019
127	D-CRLMC/35096/2025 CRLMC/4868/2025	SIMANCHAL PATRA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	GOSANINUAGAM /83 /2019 1ST A.D.J.,BERHAMPUR(Ganjam) Spl/0000026/2019
128	D-CRLMC/35732/2025 CRLMC/4869/2025	PRABODHA PRADHAN@PRABODHA KUMAR PRADHAN VS STATE OF ODISHA	MITU KUMAR BISWAL VS	R.UDAYAGIRI /83 /2024 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000124/2024
129	D-CRLMP/35112/2025 CRLMP/1523/2025	PUJARANI BARIK VS STATE OF ORISSA	AJAYA KUMAR MOHARANA VS	CYBER CRIME AND ECO. OFFENCE, CU (//
130	D-CRLMP/34996/2025 CRLMP/1524/2025	PRANAYA KUMAR SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 (//
131	D-CRLMP/35520/2025 CRLMP/1525/2025	HARI KRUSHNA MOHANTY VS RANJITA CHOUDHURY	SUJATA JENA VS	/ /0 JUDGE FAMILY COURT,GANJAM(Ganja Crp/0000360/2017
132	D-CRLMP/27867/2025 CRLMP/1526/2025	PUSPITA MALLICK VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ /0 (//
133	D-CRLMP/35549/2025 CRLMP/1527/2025	SHOGUN INFRA PROJECTS PVT. LTD., BHUBANESWAR VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	AIR FIELD P.S. /345 /2024 (//
134	D-CRLMP/35334/2025 CRLMP/1528/2025	NIKHIL AGARWAL VS STATE OF ODISHA	KARUNAKAR RATH VS	MALKANGIRI /458 /2023 (//
135	D-CRLREV/35212/2025 CRLREV/921/2025	KARTIKA CHANDRA NAYAK VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	/ / A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats CRA/0000002/2024
136	D-CRLREV/33868/2025 CRLREV/922/2025	JAGANNATH PARIDA VS	JYOTIRMAYA SAHOO VS	ASKA /621 /2023 J.M.F.C.,ASKA(Ganjam)

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137	D-CRLREV/35274/2025 CRLREV/923/2025	STATE OF ODISHA PANIKRAO MAHANANDIA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	GR/0002011/2023 //0 J.M.F.C,KOMNA(Nuapada) CMC/0000015/2025
138	D-CRLREV/35001/2025 CRLREV/924/2025	MADHUSMITA DEHURY VS SR.GROUP CAPTAIN DEEPAK KUMAR DEHURY	SAROJ KUMAR PADHY VS	//0 DISTRICT & SESIONS JUDGE,BHUBANE CRA/0000003/2025
139	D-FAO/46684/2025 FAO/495/2025	RAM AVATAR BHUT @ RAM ABATAR BHUT VS PRAMILA PRADHAN	PRAYAS MOHANTY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000226/2019
140	D-FAO/46741/2025 FAO/496/2025	SANJUKTA DASH VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000217/2025
141	D-FAO/45634/2025 FAO/497/2025	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO.LTD,CUTTACK VS ANJANA SARANGI	PRAKASH KUMAR MOHANTY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000004/2020
142	D-GCRLA/28554/2025 GCRLA/11/2025	STATE OF ODISHA VS ABHILASH MOHAKUD	DILIP KUMAR MISHRA (A.G.A) VS	BISOI /8 /2021 A.D.J.,RAIRANGAPUR(Mayurbhanj) ST/0000034/2021
143	D-MACA/44874/2025 MACA/1234/2025	SHWETAPADMA NANDA VS DILLIP KUMAR PRADHAN	KISHORE KUMAR JENA VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000109/2020
144	D-MACA/47338/2025 MACA/1235/2025	M/S. THE NEW INDIA ASSURANCE CO LTD. VS MUNIKOTI KONDALRAO	GOPAL CHANDRA SAMANTARAY VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0001296/2020
145	D-MACA/47340/2025 MACA/1236/2025	DIVISIONAL MANAGER , THE NEW INDIA ASSURANCE CO. LTD.,JAJPUR VS PABITRA KUMAR SAHANI	GOPAL CHANDRA SAMANTARAY VS	// III MACT,JAJPUR(Jajapur) Mac/0000007/2017
146	D-MACA/47403/2025 MACA/1237/2025	SUBASH CHANDRA PRADHAN VS SANGRAMI VOLUNTARY ORGANIZATION, BALASORE	AMIYA KUMAR MOHANTY VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha Mac/0000147/2022
147	D-MACA/47038/2025 MACA/1238/2025	KUMODINI PUJHARI VS MANISH KUMAR SINGH	BIRANCHI NARAYAN RATH VS	// 3RD M.A.C.T.,JHARSUGUDA(Jharsuguda Mac/0000055/2020

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148	D-MACA/47041/2025 MACA/1239/2025	ANIL KUMAR MUDULI @ ANIL MUDULI VS JYOTIMAYI SAHOO	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000319/2017
149	D-MACA/47509/2025 MACA/1240/2025	THE MANAGER (T.B. HUB), M/S. NEW INDIA ASSURANCE COMPANY LIMITED,CUTTACK VS TAPASWINI MISHRA	AKSHAY K. DUTTA VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000342/2021
150	D-MACA/32451/2025 MACA/1241/2025	D.M., M/S. IFFCO TOKIO GENERAL INSURANCE CO.LTD., BBSR VS K. UMA SANKAR PATRA	GIRIJA PRASAD DUTTA VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsinghpur) Mac/0000147/2019
151	D-MACA/40378/2025 MACA/1242/2025	LIBERTY GENERAL INSURANCE LIMITED, BBSR VS SASIKALA KUMURA	ADAM ALI KHAN VS	// 1ST M.A.C.T.,BALANGIR(Balangir) Mac/0000111/2022
152	D-MACA/41130/2025 MACA/1243/2025	M/S. LIBERTY GENERAL INSURANCE COMPANY LTD. VS BINATA PATRA	ADAM ALI KHAN VS	// I MACT,BALASORE(Baleshwar) Mac/0000278/2022
153	D-MACA/46412/2025 MACA/1244/2025	BRANCH MANAGER, CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., JHARSUGUDA VS SRIMATI PRADHAN	SOMNATH ROY VS	// 1ST M.A.C.T., JHARSUGUDA(Jharsuguda) Mac/0000048/2023
154	D-MSA/44046/2025 MSA/60/2025	AJAYA KUMAR CHOUDHURY VS ADITYA KUMAR PANDA	SUDEEP KUMAR SARANGI VS	// ODISHA REAL ESTATE APPELLATE TRIBUNAL, Bhubaneswar OREAT/0000011/2021
155	D-MSA/42808/2025 MSA/61/2025	JYOTISMAN CHAKRABORTY VS ODISHA REAL ESTATE APPELLATE TRIBUNAL, BHUBANESWAR	ADISHA MOHANTY VS	// ODISHA REAL ESTATE APPELLATE TRIBUNAL, Bhubaneswar OREAT/0000029/2023
156	D-RPFAM/46300/2025 RPFAM/360/2025	ALOK RANJAN MAHARANA VS SABITA MOHARANA	BEDA PRAKASH PANDA VS	// JUDGE FAMILY COURT,GANJAM(Ganja) Crp/0000185/2020
157	D-RPFAM/45419/2025 RPFAM/361/2025	MALAYA KUMAR SAMAL VS SUPRIYA PRIYADARSHINI BISWAL	ASHOK KUMAR BEHERA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) Crp/0000014/2024
158	D-RSA/43913/2025 RSA/583/2025	PRAFULLA KUMAR SAHOO VS BABAJI CHARAN SAHOO	MAMATA MISHRA VS	// A.D.J.,CHANDIKHOLE(Jajapur) RFA/0000004/2021
159	D-RSA/47062/2025	LOKANATH PANDA	SOUMYA MISHRA	//

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	RSA/584/2025	VS KHETRABASI PALEI	VS	3RD ADDL. DISTRICT JUDGE,PURI(Puri)
160	D-TRP(C)/47051/2025 TRP(C)/408/2025	BINDUMATI SAHOO VS RANJAN KUMAR SAHOO	DR. MAHIMA PRAKASHAN SAHOO VS	RFA/0000067/2015 // JUDGE,FAMILY COURT,JAGATSINGPUR
161	D-WA/8142/2024 WA/1820/2025	BOARD OF SECONDARY EDUCATION, ORISSA VS CHANDRAJIT MOHANTY	S.S.RAO (SR. ADV.), ANISH ANKUR MISHRA,B.K.MOHANTY VS	CP/0000261/2025 () //
162	D-WA/47390/2025 WA/1821/2025	STATE OF ODISHA VS DURYODHAN BEHERA	SANJIB SWAIN,A.G.A VS	// () //
163	D-WA/42081/2025 WA/1822/2025	SASHI TIRKEY VS STATE OF ODISHA	UMARANI PANDA VS	// () //
164	D-WP(C)/47488/2025 WP(C)/33002/2025	SAMBIT RAY VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// () //
165	D-WP(C)/46964/2025 WP(C)/33003/2025	PARAMANANDA NAYAK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// () //
166	D-WP(C)/46560/2025 WP(C)/33004/2025	PRATYUSH KUMAR BHATTA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// () //
167	D-WP(C)/47466/2025 WP(C)/33005/2025	JAGABANDHU DAS VS THE EXECUTIVE ENGINEER (ELECT.)-CUM-ASSESSING OFFICER, TPCODL,BBSR	FALGUNI RAJGURU MOHAPATRA VS	// () //
168	D-WP(C)/47372/2025 WP(C)/33006/2025	PRAVAS KUMAR MISHRA VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// () //
169	D-WP(C)/45921/2025 WP(C)/33007/2025	BIPINI BIHARI SETHI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// () //
170	D-WP(C)/45919/2025 WP(C)/33008/2025	SUJATA NAYAK VS	DILLIP KUMAR MOHAPATRA VS	// ()

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171	D-WP(C)/46673/2025 WP(C)/33009/2025	STATE OF ODISHA SANTI @ SATYABHAMA SETHI VS ADHAR SETHI	ASHOK KUMAR SAHOO VS	// // ()
172	D-WP(C)/46229/2025 WP(C)/33010/2025	MAHENDRA KUMAR SUNDARAY VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP,BBSR	SAMEER KUMAR DAS VS	// ()
173	D-WP(C)/46874/2025 WP(C)/33011/2025	GOKULANANDA BHAKTA VS ADDL. COMNR, SETTLEMENT AND CONSOLIDATION, BALASORE	KHIROD KUMAR PANIGRAHI VS	// ()
174	D-WP(C)/46378/2025 WP(C)/33012/2025	AJAY KUMAR PRADHAN VS THE ADDL. SECY TO GOVT. COMMERCE AND TRANSPORT DEPT., ODISHA	SATYAJEET MUKHARJEE VS	// ()
175	D-WP(C)/46565/2025 WP(C)/33013/2025	BHOLANATH SAHOO VS LILADULALI SAHOO	RANJAN KUMAR ROUT VS	// ()
176	D-WP(C)/46462/2025 WP(C)/33014/2025	HEMRAJ ADJUAD VS REGIONAL PROVIDENT FUND COMMISSIONER, ODISHA, BHUBANESWAR	NIRANJAN LENKA VS	// ()
177	D-WP(C)/46256/2025 WP(C)/33015/2025	SUDHIR KUMAR BHUSAN VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// ()
178	D-WP(C)/46685/2025 WP(C)/33016/2025	BASUDEV PATI VS BANALATA TRIPATHY	TUSAR KUMAR MISHRA VS	// ()
179	D-WP(C)/46686/2025 WP(C)/33017/2025	BASUDEV PATI VS BANALATA TRIPATHY	TUSAR KUMAR MISHRA VS	// ()
180	D-WP(C)/47257/2025 WP(C)/33018/2025	KSHAMANIDHI GAHIR VS THE COLLECTOR CUM DIST. MAGISTRATE, KALAHANDI	AKASH KUMAR PATTAJOSHI VS	// ()
181	D-WP(C)/46854/2025 WP(C)/33019/2025	WASIM AKRAM KHAN VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	// ()

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182	D-WP(C)/47454/2025 WP(C)/33020/2025	RAJKISHORE MALIK VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
183	D-WP(C)/47513/2025 WP(C)/33021/2025	PRATIMA MISHRA VS STATE OF ODISHA	BANAMALI SAHOO VS	// 0 //
184	D-WP(C)/47240/2025 WP(C)/33022/2025	JHARANA NAIK VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
185	D-WP(C)/46227/2025 WP(C)/33023/2025	DAMODAR PRUSTY VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., KHURDA	SAMEER KUMAR DAS VS	// 0 //
186	D-WP(C)/47439/2025 WP(C)/33024/2025	RAJIV NAYAN CHOUDHARY VS STATE OF ODISHA	DEVAVRAT DEVESH VS	// 0 //
187	D-WP(C)/46077/2025 WP(C)/33025/2025	SARITA MINZ VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
188	D-WP(C)/46228/2025 WP(C)/33026/2025	KAILASH CHANDRA NAYAK VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., KHURDA	SAMEER KUMAR DAS VS	// 0 //
189	D-WP(C)/46859/2025 WP(C)/33027/2025	BRANCH MANAGER, M/S.INDUSIND BANK LTD, NAYAGARH BRANCH VS SUMITRA SENAPATI	BIKRAM CHANDRA GHADEI VS	// 0 //
190	D-WP(C)/46825/2025 WP(C)/33028/2025	RASANTA KUMAR NAIK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
191	D-WP(C)/47126/2025 WP(C)/33029/2025	SOURAV JYOTI NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
192	D-WP(C)/46855/2025 WP(C)/33030/2025	SANTOSH KUMAR NAYAK VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
193	D-WP(C)/46816/2025	ANJUSHREE JENA	SHASHI BHUSAN JENA	//

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	WP(C)/33031/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/46818/2025 WP(C)/33032/2025	RATNAMALA NAYAK VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
195	D-WP(C)/46682/2025 WP(C)/33033/2025	BASUDEV PATI VS BANALATA TRIPATHY	TUSAR KUMAR MISHRA VS	// 0 //
196	D-WP(C)/46862/2025 WP(C)/33034/2025	PUNANAND SETHI VS STATE OF ODISHA	TAPAN KUMAR KAMILA VS	// 0 //
197	D-WP(C)/47295/2025 WP(C)/33035/2025	DIBYAJYOTI RAY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
198	D-WP(C)/46820/2025 WP(C)/33036/2025	PRATIMA BHUYAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
199	D-WP(C)/46856/2025 WP(C)/33037/2025	SUBASH CHANDRA SAMAL VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
200	D-WP(C)/47289/2025 WP(C)/33038/2025	SUMAN KUMARI VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
201	D-WP(C)/46853/2025 WP(C)/33039/2025	RAJENDRA SAHU VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
202	D-WP(C)/47003/2025 WP(C)/33040/2025	NIRMALYA PRASAD PANDA VS CHIEF EXECUTIVE OFFICER (CEO), TPCODL,BBSR	JATINDRA KUMAR MOHAPATRA VS	// 0 //
203	D-WP(C)/47296/2025 WP(C)/33041/2025	MANINATH SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
204	D-WP(C)/46865/2025 WP(C)/33042/2025	SABITREE ROUT RAY VS	BIVUDATTA CHALAN VS	// 0

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205	D-WP(C)/40812/2025 WP(C)/33043/2025	STATE OF ODISHA SIRISH CHANDRA DAS VS	SOUMENDRA PATTANAIAK VS	// // ()
206	D-WP(C)/46264/2025 WP(C)/33044/2025	STATE OF ODISHA PARSURAM SETHY VS	NETRANANDA BISWAL VS	// // ()
207	D-WP(C)/47529/2025 WP(C)/33045/2025	STATE OF ODISHA HI-TECH SCHOOL AND COLLEGE OF NURSING, KHURDA VS	SUBHANKAR ROUT VS	// // ()
208	D-WP(C)/47412/2025 WP(C)/33046/2025	STATE OF ODISHA PRADYUMNA KUMAR MOHANTY VS	RAMESH KUMAR SAHU VS	// // ()
209	D-WP(C)/46335/2025 WP(C)/33047/2025	STAMP COLLECTOR CUM INSPECTOR GENERAL OF REGISTRATION, CUTTACK SK.ALLAUDDIN VS	SHIVSANKAR MOHANTY VS	// // ()
210	D-WP(C)/47398/2025 WP(C)/33048/2025	STATE OF ODISHA M/S SWASTIK STEVEDORES PVT LTD, CUTTACK VS	BANSHIDHAR BAUG VS	// // ()
211	D-WP(C)/46534/2025 WP(C)/33049/2025	STATE OF ODISHA SHANKARSHAN NAYAK VS	AJAYA KUMAR NAYAK VS	// // ()
212	D-WP(C)/45984/2025 WP(C)/33050/2025	STATE INFORMATION COMMISSIONER, ODISHA INFORMATION COMMISSION, BHUBANESWAR BIJAYA KUMAR MALLICK VS	ARUN KUMAR DAS VS	// // ()
213	D-WP(C)/47575/2025 WP(C)/33051/2025	UNION OF INDIA SAMARJIT GHOSH VS	PRAMOD KUMAR JENA VS	// // ()
214	D-WP(C)/46992/2025 WP(C)/33052/2025	STATE OF ODISHA RAJIB KUMAR PARIDA VS	DURGESH NARAYAN RATH VS	// // ()
215	D-WP(C)/46857/2025 WP(C)/33053/2025	STATE OF ODISHA AMULYA KUMAR PANDA VS	JYOTIRMAY GUPTA VS	// // ()
		STATE OF ODISHA		//

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216	D-WP(C)/46586/2025 WP(C)/33054/2025	NIRMAL CHANDRA DAS VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
217	D-WP(C)/47576/2025 WP(C)/33055/2025	DAMODAR SURI VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //
218	D-WP(C)/47005/2025 WP(C)/33056/2025	P. AMBICA PRASAD VS CHIEF EXECUTIVE OFFICER (CEO), TPCODL	JATINDRA KUMAR MOHAPATRA VS	// 0 //
219	D-WP(C)/41302/2025 WP(C)/33057/2025	SANATAN GOUDA VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
220	D-WP(C)/47151/2025 WP(C)/33058/2025	M/S SIMON INDIA LTD., HARYANA VS ASSISTANT COMMISSIONER OF CT AND GST, JAGATSINGHPUR	KAJAL SAHOO VS	// 0 //
221	D-WP(C)/47567/2025 WP(C)/33059/2025	SHUSIL KUMAR DAS VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //
222	D-WP(C)/44982/2025 WP(C)/33060/2025	AJAY KUMAR PANDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
223	D-WP(C)/45083/2025 WP(C)/33061/2025	PRASAN KUMAR JENA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
224	D-WP(C)/47535/2025 WP(C)/33062/2025	HI-TECH SCHOOL AND COLLEGE OF NURSING, KHURDA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
225	D-WP(C)/38504/2025 WP(C)/33063/2025	JAY JAGANNATH G.P.L.F. GRAMPANCHAYAT ODANGL,SADAR BLOCK VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
226	D-WP(C)/47538/2025 WP(C)/33064/2025	HI-TECH SCHOOL AND COLLEGE OF NURSING, KHURDA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
227	D-WP(C)/46846/2025	BANSHIDHAR PRADHAN	SIDHESWAR MALLIK	//

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	WP(C)/33065/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/45202/2025 WP(C)/33066/2025	SATYANARAYAN PATTANAİK VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
229	D-WP(C)/46996/2025 WP(C)/33067/2025	SAMIKSHYA PATTNAİK VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
230	D-WP(C)/47393/2025 WP(C)/33068/2025	SRI GOPINATH DEB BIJE, PURI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
231	D-WP(C)/47020/2025 WP(C)/33069/2025	JANMEJAYA BHOI VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
232	D-WP(C)/45250/2025 WP(C)/33070/2025	SAYED WAZAD ALI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
233	D-WP(C)/47787/2025 WP(C)/33071/2025	SANJAY KUMAR SAMANTARAY VS SECRETARY OF GOVT STEEL AND MINES DEPARTMENT, BHUBANESWAR	TATHAGATA SAHOO VS	// 0 //
234	D-WP(C)/47570/2025 WP(C)/33072/2025	CHINMAY KUMAR SETHY VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //
235	D-WP(C)/38512/2025 WP(C)/33073/2025	DAKHINA NARASINGHPUR G.P.L.F,D.N.PUR.OUPADA BLOCK VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
236	D-WP(C)/47571/2025 WP(C)/33074/2025	ASHRAM MAJHI VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //
237	D-WP(C)/46739/2025 WP(C)/33075/2025	PUNIT PATWA VS THE COMMISSIONER, CGST, CX AND CUSTOMS, BBSR	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
238	D-WP(C)/47537/2025 WP(C)/33076/2025	SUDIPTA KUMAR DASH VS	SUBHADUTTA ROURTRAY VS	// 0

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239	D-WP(C)/46993/2025 WP(C)/33077/2025	STATE OF ODISHA SARALA PRASAD PANDA VS	RAGHUNATH DASMOHAPATRA VS	// // ()
240	D-WP(C)/39090/2025 WP(C)/33078/2025	STATE OF ODISHA BIJAY KUMAR SETHY VS	UPASANA BAL VS	// // ()
241	D-WP(C)/45120/2025 WP(C)/33079/2025	THE ASSISTANT COMMISSIONER CENTRAL GST AND CX DIVISION, CUTTACK II SUKANTA KUMAR BHATTA VS	AMIYA KUMAR MOHANTY VS	// // ()
242	D-WP(C)/47534/2025 WP(C)/33080/2025	STATE OF ODISHA TARACHAND MAHANANDA VS	SUBHADUTTA ROUSTRAY VS	// // ()
243	D-WP(C)/47519/2025 WP(C)/33081/2025	STATE OF ODISHA TANULATA NAYAK VS	BISWAJIT PASAYAT VS	// // ()
244	D-WP(C)/46687/2025 WP(C)/33082/2025	KALYANI SAHOO BASUDEV PATI VS	TUSAR KUMAR MISHRA VS	// // ()
245	D-WP(C)/46414/2025 WP(C)/33083/2025	BANALATA TRIPATHY SIBA PRASAD BISI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
246	D-WP(C)/47560/2025 WP(C)/33084/2025	STATE OF ODISHA KRUSHNA CHANDRA JENA VS	PRAMOD KUMAR JENA VS	// // ()
247	D-WP(C)/47334/2025 WP(C)/33085/2025	STATE OF ORISSA SAKILA BIBI VS	JAGABANDHU SAHU VS	// // ()
248	D-WP(C)/47562/2025 WP(C)/33086/2025	STATE OF ODISHA MANOJ KUMAR BARIK VS	PRAMOD KUMAR JENA VS	// // ()
249	D-WP(C)/46226/2025 WP(C)/33087/2025	STATE OF ORISSA UNION OF INDIA VS D.JAGADEESWARA RAO	BIBHUTI BHUSAN MISHRA VS	// // () //

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250	D-WP(C)/47788/2025 WP(C)/33088/2025	GYANA RANJAN BEHERA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
251	D-WP(C)/46823/2025 WP(C)/33089/2025	SOVARANI DAS VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
252	D-WP(C)/47010/2025 WP(C)/33090/2025	SUNIT KUMAR HANS VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
253	D-WP(C)/46989/2025 WP(C)/33091/2025	SMRUTIRANJAN PRADHAN VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
254	D-WP(C)/47499/2025 WP(C)/33092/2025	SUBRAT KUMAR SETHY VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
255	D-WP(C)/47681/2025 WP(C)/33093/2025	JIGYANSHU NAYAK VS UNION OF INDIA	SONITA BISWAL VS	// 0 //
256	D-WP(C)/47512/2025 WP(C)/33094/2025	BIPIN BIHARI SAHU VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
257	D-WP(C)/47565/2025 WP(C)/33095/2025	KIRANI NAIK VS STATE OF ORISSA	PRAMOD KUMAR JENA VS	// 0 //
258	D-WP(C)/46925/2025 WP(C)/33096/2025	MAHILA BIKASH SANGHA, SRIRAMPUR, JALESWAR BLOCK VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
259	D-WP(C)/47555/2025 WP(C)/33097/2025	UTTAM KUMAR NAIK VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //
260	D-WP(C)/46934/2025 WP(C)/33098/2025	KUNTALA NAIK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
261	D-WP(C)/46939/2025	NIRANJANA PRADHAN	MAHENDRA KUMAR SAHOO	//

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	WP(C)/33099/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/46937/2025 WP(C)/33100/2025	ARATI SAMAL VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
263	D-WP(C)/46428/2025 WP(C)/33101/2025	PRAMOD KUMAR BEHERA VS CHIEF COMNR OF CT AND GST, BANIJYAKAR BHAWAN, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
264	D-WP(C)/47506/2025 WP(C)/33102/2025	BHAGABAN JENA VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
265	D-WP(C)/47563/2025 WP(C)/33103/2025	BASANTA KUMAR SAHOO VS STATE OF ODISHA	KALPANA PRIYADARSHINI VS	// 0 //
266	D-WP(C)/42007/2025 WP(C)/33104/2025	PRATEEK @ PRATEEK KUMAR MOHANTY VS UNION OF INDIA	ACHYUTANANDA PATTANAİK VS	// 0 //
267	D-WP(C)/45982/2025 WP(C)/33105/2025	SANTOSH KUMAR MISHRA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
268	D-WP(C)/47810/2025 WP(C)/33106/2025	SUBHENDU KUMAR MOHAPATRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
269	D-WP(C)/46924/2025 WP(C)/33107/2025	FOGALA PANCHAYAT STARIYA MAHILA MAHASANGHA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
270	D-WP(C)/47049/2025 WP(C)/33108/2025	RILI NAYAK VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
271	D-WP(C)/47627/2025 WP(C)/33109/2025	AMITA PATNAİK VS STATE OF ODISHA	ADWITIYA SATPATHY VS	// 0 //
272	D-WP(C)/46902/2025 WP(C)/33110/2025	PINKEY PATRA VS	RAJENDRA NARAYAN ROUT VS	// 0

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273	D-WP(C)/46936/2025 WP(C)/33111/2025	THE TAHASILDAR, ROURKELA,SUNDARGARH RATNA PRAVA SWAIN MOHAPATRA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// // ()
274	D-WP(C)/46929/2025 WP(C)/33112/2025	SNIGDHA JENA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// () //
275	D-WP(C)/47793/2025 WP(C)/33113/2025	PRASANTA KUMAR PANIGRAHI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// () //
276	D-WP(C)/47425/2025 WP(C)/33114/2025	G.GOVINDA RAO VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// () //
277	D-WP(C)/47776/2025 WP(C)/33115/2025	RAGHUNATH @ RAMAKANTA MOHALIK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// () //
278	D-WP(C)/47542/2025 WP(C)/33116/2025	SANDHYA RANI BISWAL VS STATE OF ODISHA	BUDHADEV ROUTRAY VS	// () //
279	D-WP(C)/47790/2025 WP(C)/33117/2025	PRASANTA KUMAR PANIGRAHI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// () //
280	D-WP(C)/47807/2025 WP(C)/33118/2025	SNS HEALTH CARE, CUTTACK VS UNION OF INDIA	BIBHU PRASAD PANDA VS	// () //
281	D-WP(C)/47648/2025 WP(C)/33119/2025	PRAKASH JYOTI MAHAKUD VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //
282	D-WP(C)/47603/2025 WP(C)/33120/2025	SANDHYARANI DASH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //
283	D-WP(C)/47578/2025 WP(C)/33121/2025	THAKURA TUDU VS STATE OF ODISHA	AVIJIT PATNAIK VS	// () //

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284	D-WP(C)/47594/2025 WP(C)/33122/2025	SHUSILA DEI @ NAYAK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
285	D-WP(C)/46986/2025 WP(C)/33123/2025	JADUMANI NAIK VS THE COLLECTOR, ANGUL	SUMITRA MOHANTY VS	// 0 //
286	D-WP(C)/46943/2025 WP(C)/33124/2025	SARADA ROUTRAY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
287	D-WP(C)/47547/2025 WP(C)/33125/2025	VADADI KALPANA SINDHU VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
288	D-WP(C)/47165/2025 WP(C)/33126/2025	GOURI SANKAR BISWAL VS MANAGING DIRECTOR, TATA POWER NORTH ODISHA DISTRIBUTION LIMITED (TPNODL), BBSR	NIRANJAN LENKA VS	// 0 //
289	D-WP(C)/44887/2025 WP(C)/33127/2025	OM PRAKASH SWAIN VS THE ASSISTANT COMMISSIONER CENTRAL GST AND CENTRAL EXCISE, CUTTACK-II DIVISION, CUTTACK	UPASANA BAL VS	// 0 //
290	D-WP(C)/45724/2025 WP(C)/33128/2025	SUBRAT ROUT VS THE COMMISSIONER OF CT AND GST, CUTTACK	UPASANA BAL VS	// 0 //
291	D-WP(C)/47647/2025 WP(C)/33129/2025	RUPAK TAREI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
292	D-WP(C)/47029/2025 WP(C)/33130/2025	GANESWAR NANDA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
293	D-WP(C)/46812/2025 WP(C)/33131/2025	GOURA CHANDRA PADHAN VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
294	D-WP(C)/46697/2025 WP(C)/33132/2025	RINKI NAIK VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
295	D-WP(C)/47167/2025	KARTIKA MAJHI	NIRANJAN LENKA	//

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	WP(C)/33133/2025	VS COLLECTOR, NAYAGARH	VS	0 //
296	D-WP(C)/46988/2025 WP(C)/33134/2025	SAROJ KUMAR SAHU VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
297	D-WP(C)/47752/2025 WP(C)/33135/2025	JAGNYA NARAYAN SHG, ARAKHAPUR, GANJAM VS STATE OF ODISHA	JYOTSNA RANI TRIPATHY VS	// 0 //
298	D-WP(C)/44800/2025 WP(C)/33136/2025	GOBARDHAN NAYAK VS STATE OF ODISHA	GOBARDHAN NAYAK VS	// 0 //
299	D-WP(C)/47221/2025 WP(C)/33137/2025	MAMATA PUHAN VS THE AUTHORIZED OFFICER, ICICI BANK LTD., BBSR	TUNA SAHU VS	// 0 //
300	D-WP(C)/39112/2025 WP(C)/33138/2025	RATNAKAR BARAL VS REGIONAL PROVIDENT FUND COMMISSIONER, BBSR	BASUDEV BARIK VS	// 0 //
301	D-WP(C)/47867/2025 WP(C)/33139/2025	SUMAN KUMAR MAHARANA VS THE COMMISSIONER CGST AND CX AND CUSTOMS,BBSR	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
302	D-WP(C)/47815/2025 WP(C)/33140/2025	SRI SRI DAKHINAKALI SHG, SIKULA, GANJAM VS STATE OF ODISHA	JYOTSNA RANI TRIPATHY VS	// 0 //
303	D-WP(C)/47015/2025 WP(C)/33141/2025	SALIKRAM RANA VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
304	D-WP(C)/47816/2025 WP(C)/33142/2025	MAA TARA TARINI SHG, GANJAM VS STATE OF ODISHA	JYOTSNA RANI TRIPATHY VS	// 0 //
305	D-WP(C)/47869/2025 WP(C)/33143/2025	MANJU DAS VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
306	D-WP(C)/47284/2025 WP(C)/33144/2025	BIRANCHI CHHATRIA VS	SAROJ KUMAR PADHY VS	// 0

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307	D-WP(C)/46074/2025 WP(C)/33145/2025	STATE OF ODISHA GAYATRI PRIYADARSINI VS	SUBHADUTTA ROUTRAY VS	// // 0
308	D-WP(C)/44462/2025 WP(C)/33146/2025	STATE OF ODISHA BENUDHAR PRADHAN VS	AMITABH MISHRA VS	// // 0
309	D-WP(C)/47872/2025 WP(C)/33147/2025	STATE OF ODISHA BAIRAGI CHANDRA BEHERA VS	AVIJIT PATNAIK VS	// // 0
310	D-WP(C)/47033/2025 WP(C)/33148/2025	STATE OF ODISHA MAMATA PATEL VS	PRASANTA KUMAR MOHANTY (2) VS	// // 0
311	D-WP(C)/47205/2025 WP(C)/33149/2025	STATE OF ODISHA BIKASH CHANDRA JENA VS	RAJIB RATH VS	// // 0
312	D-WP(C)/47792/2025 WP(C)/33150/2025	CHAIRPERSON, OSSSC, BBSR AJAY BISWAL VS	ARUPANANDA GOSWAMY VS	// // 0
313	D-WP(C)/46092/2025 WP(C)/33151/2025	STATE OF ODISHA PRASANTA KUMAR DAS VS	SAMEER KUMAR DAS VS	// // 0
314	D-WP(C)/44463/2025 WP(C)/33152/2025	STATE OF ODISHA BENUDHAR PRADHAN VS	AMITABH MISHRA VS	// // 0
315	D-WP(C)/47645/2025 WP(C)/33153/2025	STATE OF ODISHA MAMALISA GUDIA VS	SUKANTA KUMAR DALAI VS	// // 0
316	D-WP(C)/47839/2025 WP(C)/33154/2025	STATE OF ODISHA RASHMITA MALLICK VS	BIBHUTI BHUSAN MISHRA VS	// // 0
317	D-WP(C)/47755/2025 WP(C)/33155/2025	STATE OF ODISHA MAA DAKHINAKALI SHG, ACHULI, GANJAM VS	JYOTSNA RANI TRIPATHY VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/47772/2025 WP(C)/33156/2025	MUKTESWAR SHG, GANJAM VS STATE OF ODISHA	JYOTSNA RANI TRIPATHY VS	// 0 //
319	D-WP(C)/46192/2025 WP(C)/33157/2025	MINATI NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// 0 //
320	D-WP(C)/46220/2025 WP(C)/33158/2025	PRADEEP SAHANI VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., BHUBANESWAR	SAMEER KUMAR DAS VS	// 0 //
321	D-WP(C)/47622/2025 WP(C)/33159/2025	RAJ KUMAR AGRAWAL VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	// 0 //
322	D-WP(C)/45968/2025 WP(C)/33160/2025	PADMA CHARAN OJHA VS ADDL. COMMISSIONER ADDITIONAL REVISION COURT NO1, BBSR	MANORANJAN PATTANAİK VS	// 0 //
323	D-WP(C)/47496/2025 WP(C)/33161/2025	R. DILIP KUMAR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
324	D-WP(C)/47682/2025 WP(C)/33162/2025	SABITRI PRADHAN VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
325	D-WP(C)/46027/2025 WP(C)/33163/2025	PRAMOD KUMAR JENA VS DIPTIMAYEE JENA	SURENDRA KUMAR BISWAL VS	// 0 //
326	D-WP(C)/47490/2025 WP(C)/33164/2025	SUJIT KUMAR PANDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
327	D-WP(C)/47771/2025 WP(C)/33165/2025	MAA SARASWATI SHG, GANJAM VS STATE OF ODISHA	JYOTSNA RANI TRIPATHY VS	// 0 //
328	D-WP(C)/47443/2025 WP(C)/33166/2025	SUNITA CHOUDHARY VS STATE OF ODISHA	DEVAVRAT DEVESH VS	// 0 //
329	D-WP(C)/46927/2025	LILABATI MAHANTA	MAHENDRA KUMAR SAHOO	//

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	WP(C)/33167/2025	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/47609/2025 WP(C)/33168/2025	MANOJ KUMAR MAHAKUD VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
331	D-WP(C)/46815/2025 WP(C)/33169/2025	ANANDA BHARASAGAR VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
332	D-WP(C)/46959/2025 WP(C)/33170/2025	AJAY KUMAR MOHANTY VS STATE OF ODISHA	HARMOHAN DHAL VS	// 0 //
333	D-WP(C)/47042/2025 WP(C)/33171/2025	ABHIMANYU KHATUA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
334	D-WP(C)/46967/2025 WP(C)/33172/2025	ABHAYA KUMAR SINGH VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// 0 //
335	D-WP(C)/47055/2025 WP(C)/33173/2025	SAHABANI @ SAHABENI NAYAK @ MAJHI VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
336	D-WP(C)/46928/2025 WP(C)/33174/2025	PRAKASH CHANDRA MOHANTY VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	// 0 //
337	D-WP(C)/46536/2025 WP(C)/33175/2025	LALITA KUMARI MOHANTY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
338	D-WP(C)/47354/2025 WP(C)/33176/2025	GOTTAPU APPALA NAIDU VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //
339	D-WP(C)/47481/2025 WP(C)/33177/2025	RANJIT ACHARYA VS STATE OF ODISHA	B Aidhar SAHOO VS	// 0 //
340	D-WP(C)/46691/2025 WP(C)/33178/2025	ABHAY PRASAD RATH VS	PRASANTA KUMAR MOHANTY (2) VS	// 0

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341	D-WP(C)/47858/2025 WP(C)/33179/2025	STATE OF ODISHA BHAGABAN NAYAK VS	RAJIB LOCHAN PATTNAIK VS	// // ()
342	D-WP(C)/47728/2025 WP(C)/33180/2025	STATE OF ODISHA NILACHAL EDUCATIONAL TRUST, BHUBANESWAR VS	PRATYASISH MOHANTY VS	// // ()
343	D-WP(C)/46926/2025 WP(C)/33181/2025	STATE OF ODISHA MAA JAGAT JANANI BLOCK LEVEL FEDERATION, LAKHANPUR BLOCK VS	RAJIV KUMAR MAHANTA VS	// // ()
344	D-WP(C)/47515/2025 WP(C)/33182/2025	STATE OF ODISHA JAYA SANKAR LENKA VS	SUKANTA KUMAR DALAI VS	// // ()
345	D-WP(C)/47452/2025 WP(C)/33183/2025	STATE OF ODISHA SANJAYA KUMAR SAHOO VS	BAURI BANDHU CHAMPATIRAY VS	// // ()
346	D-WP(C)/47646/2025 WP(C)/33184/2025	AUTHORIZED OFFICER, ALLAHBAD BANK, NAYAPALLI, BBSR SURAJ KUMAR RANASINGH VS	SUKANTA KUMAR DALAI VS	// // ()
347	D-WP(C)/47737/2025 WP(C)/33185/2025	STATE OF ODISHA SUBODH KUMAR SARANGI VS	SOURAV DAS VS	// // ()
348	D-WP(C)/47922/2025 WP(C)/33186/2025	STATE OF ODISHA M/S. PALTRONICS ALLIED INDUSTRIES PVT. LTD., KHURDA VS	DEBAKANTA MOHANTY VS	// // ()
349	D-WP(C)/46987/2025 WP(C)/33187/2025	STATE OF ODISHA M/S. JAYPRAKASH CONSTRUCTION, SAMBALPUR VS	ABHILASH MISHRA VS	// // ()
350	D-WP(C)/47545/2025 WP(C)/33188/2025	THE COMNR, CGST, CENTRAL EXCISE AND CUSTOM, BBSR M. RAM PRASAD VS	SUKANTA KUMAR DALAI VS	// // ()
351	D-WP(C)/47531/2025 WP(C)/33189/2025	STATE OF ODISHA R. BABU RAO VS	SUKANTA KUMAR DALAI VS	// // ()
		STATE OF ODISHA		//

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352	D-WP(C)/46941/2025 WP(C)/33190/2025	AMBIKA MOHANTA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// () //
353	D-WP(C)/46977/2025 WP(C)/33191/2025	BHAKTI S.H.G.GANESWARPUR, BALASORE VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// () //
354	D-WP(C)/46990/2025 WP(C)/33192/2025	JYOTI RANI DAS VS STATE OF ODISHA	DHANANJAYA MUND VS	// () //
355	D-WPCRL/33302/2025 WPCRL/157/2025	SUSMITA PALIA@PATRA VS STATE OF ODISHA	RAJ KISHOR SWAIN VS	//0 () //
356	D-ABLAPL/33941/2025 ABLAPL/13372/2025	PRAKASH MALIK VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	DERABIS /156 /2022 () //
357	D-ABLAPL/35214/2025 ABLAPL/13373/2025	RAJESH TUDU VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BADAMPAHAD /130 /2025 () //
358	D-ABLAPL/34472/2025 ABLAPL/13374/2025	RAM BACHAN SINGH VS STATE OF ODISHA	DEBASIS MISHRA VS	RUGUDI /125 /2025 () //
359	D-ABLAPL/35217/2025 ABLAPL/13375/2025	ASHISH BEHERA VS STATE OF ODISHA	SATYABRATA DASH VS	BRAMHA BARADA /232 /2025 () //
360	D-ABLAPL/34473/2025 ABLAPL/13376/2025	GOBINDA DAS @ UTTAM DAS VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	Tantiapal Marine /136 /2025 () //
361	D-ABLAPL/35219/2025 ABLAPL/13377/2025	DHANESWAR PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /231 /2025 () //
362	D-ABLAPL/34474/2025 ABLAPL/13378/2025	RAJESH NAYAK VS STATE OF ODISHA	DEBASIS MISHRA VS	SORO /888 /2025 () //
363	D-ABLAPL/35222/2025	ANANTA CHARAN SUTAR	ANUGRAHA NARAYAN SAMANTARAY	TIRTOL /568 /2025

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	ABLAPL/13379/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/34619/2025 ABLAPL/13380/2025	BASUDEB MAHAPATRA VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	FATEGARH /335 /2025 () //
365	D-ABLAPL/35226/2025 ABLAPL/13381/2025	MITU @ JALESWAR MALLIK VS STATE OF ODISHA	NIRANJAN LENKA VS	BANIGOCHA /126 /2025 () //
366	D-ABLAPL/35205/2025 ABLAPL/13382/2025	PANCHANANA BEHERA VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	KISSANNAGAR PS /249 /2025 () //
367	D-ABLAPL/35016/2025 ABLAPL/13383/2025	JYOTI MALIK VS STATE OF ODISHA	MOHAMMED AKHTER RAZA KHAN VS	BHADRAK TOWN /643 /2025 () //
368	D-ABLAPL/35207/2025 ABLAPL/13384/2025	MAHESWAR BEHERA VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	KISSANNAGAR PS /249 /2025 () //
369	D-ABLAPL/35208/2025 ABLAPL/13385/2025	ANIL BEHERA VS STATE OF ODISHA	SAMBIT BISWAL VS	KUJANGA /401 /2025 () //
370	D-ABLAPL/35033/2025 ABLAPL/13386/2025	MUNA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	// S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(A)CC/0000177/2025
371	D-ABLAPL/35209/2025 ABLAPL/13387/2025	SAI ADITYA RATH VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	RAGHUNATHPALI /642 /2025 () //
372	D-ABLAPL/35232/2025 ABLAPL/13388/2025	SAROJ KUMAR DAS VS STATE OF ODISHA	ABINASH PANDA VS	DHARMASALA /702 /2025 () //
373	D-ABLAPL/35139/2025 ABLAPL/13389/2025	PITAMBAR MAJHI VS STATE OF ODISHA	SABANA KHATUN VS	// J.M.F.C.(CITY),BALASORE(Baleshwar) 2(A)CC/0000151/2020
374	D-ABLAPL/35144/2025 ABLAPL/13390/2025	SIBA SANKAR SAHU VS	JYOTIRMAYA SAHOO VS	K.NUAGAON /244 /2025 ()

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375	D-ABLAPL/35210/2025 ABLAPL/13391/2025	STATE OF ODISHA BISWABHUSAN HANSDAH VS	TARA PRASAD MOHAPATRA VS	// BADAMPAHAD /130 /2025 ()
376	D-ABLAPL/35166/2025 ABLAPL/13392/2025	STATE OF ODISHA PRASANTA ROUT VS	BIJAYA KUMAR BEHERA 1 VS	// CHANDABALI /345 /2025 ()
377	D-ABLAPL/35237/2025 ABLAPL/13393/2025	STATE OF ODISHA SANTOSH SETHI VS	JYOTIRMAYA SAHOO VS	// K.NUAGAON /244 /2025 ()
378	D-ABLAPL/34942/2025 ABLAPL/13394/2025	STATE OF ODISHA SANJAY BARIK VS	BINOD BIHARI DAS VS	// CHOUDWAR /655 /2025 ()
379	D-ABLAPL/35239/2025 ABLAPL/13395/2025	STATE OF ODISHA NAJIBUR RAHEMAN KHAN VS	JYOTIRMAYA SAHOO VS	// BEGUNIA P.S. /342 /2025 ()
380	D-ABLAPL/35242/2025 ABLAPL/13396/2025	STATE OF ODISHA DEBENDRA PANDA VS	JAYANTA KUMAR MAJHI VS	// BALASORE SADAR /505 /2025 ()
381	D-ABLAPL/35244/2025 ABLAPL/13397/2025	STATE OF ODISHA RAJA DAS VS	ANUGRAHA NARAYAN SAMANTARAY VS	// BALIKUDA /475 /2025 ()
382	D-ABLAPL/34486/2025 ABLAPL/13398/2025	STATE OF ODISHA BANAMALI OJHA VS	SAMBEET PATTANAYAK VS	// GOP /342 /2025 ()
383	D-ABLAPL/34579/2025 ABLAPL/13399/2025	STATE OF ODISHA SHRADHANJALI MANGARAJ VS	SUSANTA KUMAR BARAL VS	// MANGALA BAG /392 /2025 ()
384	D-ABLAPL/35186/2025 ABLAPL/13400/2025	STATE OF ODISHA SK. SHOAIB VS	SANDEEP RAJ PANDA VS	// DAITARI /107 /2025 ()
385	D-ABLAPL/34689/2025 ABLAPL/13401/2025	STATE OF ODISHA PRAMILA DAS VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	// Tantiapal Marine /137 /2025 () //

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386	D-ABLAPL/34720/2025 ABLAPL/13402/2025	ADITYA PATRA VS STATE OF ODISHA	SWARAJ PATEL VS	GURUNDIA /46 /2025 () //
387	D-ABLAPL/34804/2025 ABLAPL/13403/2025	RABINDRA KUMAR SAMAL VS STATE OF ODISHA	SANJAYA KUMAR PATRI VS	KENDRAPARA SADAR /525 /2025 () //
388	D-ABLAPL/35189/2025 ABLAPL/13404/2025	SANKAR SAHOO @ SANKARSHAN SAHU VS STATE OF ODISHA	PITAMBAR JENA VS	CHANDABALI /443 /2025 () //
389	D-ABLAPL/34836/2025 ABLAPL/13405/2025	KAMAR SAJUDDIN KHAN VS STATE OF ODISHA	MD. GOLAM MADANI VS	GHASIPURA /413 /2025 () //
390	D-ABLAPL/34856/2025 ABLAPL/13406/2025	AJAYA PARIDA @ RAY @ AJAY KUMAR RAY VS STATE OF ODISHA	SUJATA JENA VS	BAIDESWAR /164 /2025 () //
391	D-ABLAPL/35192/2025 ABLAPL/13407/2025	RESMA BIBI VS STATE OF ODISHA	SANJAY KUMAR PATTANAİK VS	SALIPUR /534 /2025 () //
392	D-ABLAPL/35030/2025 ABLAPL/13408/2025	RATIKANTA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	S.D.J.M.,CUTTACK SADAR(Cuttack) 2(A)CC/0000014/2025
393	D-ABLAPL/34844/2025 ABLAPL/13409/2025	SRIDHAR JETHI @ SRIDHAR JETHY VS STATE OF ODISHA	JAYDEEP PAL VS	LALBAG /435 /2025 () //
394	D-ABLAPL/35054/2025 ABLAPL/13410/2025	PURNABAS NAYAK @ MUNA VS STATE OF ODISHA	SATYAPRAKASH DHAL VS	KUMBHARAPARA /470 /2025 () //
395	D-ABLAPL/35069/2025 ABLAPL/13411/2025	TUSHARKANTI @ TUSAR SAMANTARAY VS STATE OF ODISHA	MANORANJAN ACHARYA VS	CHANDAKA P.S. /503 /2025 () //
396	D-ABLAPL/35199/2025 ABLAPL/13412/2025	RANJIT MAHATO VS UNION OF INDIA(RAILWAY)	PITAMBAR JENA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K
397	D-ABLAPL/35201/2025	SANTOSH KUMAR DAS	PRANAY KUMAR MAHARAJ	2(C)CC/0000047/2025 NAYAGARH SADAR /247 /2025

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	ABLAPL/13413/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/34674/2025 ABLAPL/13414/2025	B.LAXMAN PATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIAPADA /589 /2025 () //
399	D-ABLAPL/35245/2025 ABLAPL/13415/2025	TAPAN KUMAR BEHERA @ TAPAN BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /449 /2025 () //
400	D-ABLAPL/35246/2025 ABLAPL/13416/2025	DEEPAK KUMAR DAS @ DEEPAK DAS VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	AIRPORT /361 /2025 () //
401	D-ABLAPL/35248/2025 ABLAPL/13417/2025	A. SANTOSH @ B. SANTOSH KUMAR VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BERHAMPUR TOWN /229 /2025 () //
402	D-ABLAPL/35147/2025 ABLAPL/13418/2025	CHAKADOLA DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /362 /2025 () //
403	D-ABLAPL/35149/2025 ABLAPL/13419/2025	BATAKRUSHNA NATH VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI RURAL PS /29 /2025 () //
404	D-ABLAPL/35240/2025 ABLAPL/13420/2025	REESI YADAV VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BRAJARAJNAGAR /213 /2025 () //
405	D-ABLAPL/35285/2025 ABLAPL/13421/2025	BIBHUTI BHUSAN NANDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /698 /2025 () //
406	D-ABLAPL/35266/2025 ABLAPL/13422/2025	KARISHMA DEHURY @ KARISHMA MOHARANA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	MUNIGUDA /191 /2025 () //
407	D-ABLAPL/35295/2025 ABLAPL/13423/2025	RUPADHAR BARIK @ R.D.BARIK VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	KORAPUT TOWN /285 /2025 () //
408	D-ABLAPL/35278/2025 ABLAPL/13424/2025	PRADEEP BHUJABAL VS	JYOTIRMAYA SAHOO VS	NIRAKARPUR /318 /2024 ()

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409	D-ABLAPL/35299/2025 ABLAPL/13425/2025	STATE OF ODISHA LEHLA @ PRASANTA PRADHAN VS	BISWAJIT SAHOO VS	// NAYAGARH SADAR /256 /2025 ()
410	D-ABLAPL/35158/2025 ABLAPL/13426/2025	STATE OF ODISHA SUBRAT KUMAR ROUT VS	SUKANTI SAHOO VS	// CUTTACK SADAR /858 /2025 ()
411	D-ABLAPL/34683/2025 ABLAPL/13427/2025	STATE OF ODISHA SOUMENDRA KHUNTIA VS	ABHAS MOHANTY VS	// TANGI /269 /2024 ()
412	D-ABLAPL/35075/2025 ABLAPL/13428/2025	STATE OF ODISHA BARUNA PATRA VS	RAKESH BEHERA VS	// / /0 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY
413	D-ABLAPL/35195/2025 ABLAPL/13429/2025	STATE OF ODISHA BISWAJIT ROUSTRAY VS STATE OF ODISHA	ALOK KUMAR KAR VS	2(A)CC/0000262/2025 PAHALA /400 /2025 () //